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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 1874/93

New Delhi this the 13th day of July, 1994

HON'BLE MR. S. R. ADIGE, MEMBER (A)

Parbhati P. S/O Paltu Ram,
Retired Driver Grade 'A'
O/O Loco Foreman, Locoshed,
N. Rly under Bikaner Division,
Delhi Sarai Rohilla, Delhi
R/OC/O Raj Kumar,
H. No. T-82/D, Rly. Colony,
Locoshed, Kishan Ganj,
Delhi - 110006.

... Applicant

By Advocate Shri Mahesh Srivastava

Versus

1. Union of India service through
General Manager, Northern
Railway, Baroda House,
New Delhi.
2. Divisional Railway Manager,
Northern Railway, Bikaner Div.,
Bikaner, Rajasthan.

... Respondents

By Advocate Shri R. L. Dhawan

O R D E R (ORAL)

In this application, Shri Prabhati P., retired
Driver, Gr. 'A', Northern Railway, Bikaner Division,
has prayed for release of the post-retirement
complementary passes which are admissible to him.

2. Shri Srivastava, learned counsel for the applicant
as well as Shri Dhawan, learned counsel for the
respondents, fairly agreed that these post-retirement
complementary passes admissible to the applicant may
be released to him in accordance with rules on the
subject. Ordered accordingly. The O.A. is disposed
of. No costs.

Adige
(S. R. Adige)
Member (A)

/as/